

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No.235
CP-92(ND)/2016

IN THE MATTER OF:
Satish Pawa & Ors.

... **Applicant/Petitioner**

Versus

**M/s. Index Securities and Research
Pvt. Ltd Ors.**

... **Respondent**

Under Section: 397/398 Comp. Act.

Order delivered on 10.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant/Petitioner **the** : Adv. Rakesh Kumar, Adv. A. Mishra, Adv. Nidish Gupta, Adv. Ankita Gaba for A2-A8 and A17

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 13.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)